

the other Ministers or their Deputies concerned who are present in the House may, as far as possible, give the information immediately. If it is the original question, it will be transferred. If it is a supplementary question, it cannot be transferred. The hon. Minister, if he knows, can give the information. I have no object. Otherwise, if he does not know, I will proceed to the next question.

**The Minister of Defence Organisation (Shri Tyagi):** It is not like a volley ball that it may be transferred. How can I answer a question unless I am given notice.

**Mr. Speaker:** The hon. Minister may say: "I have not got the information." Why should he say 'volley ball'? It is not right. It is not as if it is a question paper that has to be answered. Hon. Minister who are in charge know from day to day what is happening. They go through the files and they must have information at their finger tips except of particular types. It is not as if every detail may be in their knowledge, and suddenly they may not be able to give the answer, but if they are able to give, why should they not?

**Shri T. T. Krishnamachari:** May I respectfully submit it was not my intention to stall the question, but as the Chair will appreciate the question of building houses for Class III and Class IV employees is a matter of great detail. In my capacity as Commerce and Industry Minister I have made some sanction for cement, steel and sheets for that purpose, but I do not think we will be able to give any precise information about it unless we call for the information from the State Government.

**Mr. Speaker:** I do not think anything has been said against the Finance Minister.

**Shri T. T. Krishnamachari:** I am merely suggesting it is really my fault that I am not able to answer a question put to me and I think I should not have referred it to the Home Minister at the present moment. Therefore I thought I should intervene and explain my position and that of the Government.

**Mr. Speaker:** Very well. Next question.

**Shri Kamath:** What is the effect of your ruling. How does the ruling apply to the present case? He has said the Home Minister may reply and the Home Minister is present here.

**Mr. Speaker:** There is no question of too strictly interpreting what I said.

**Shri Kamath:** Then it is all right.

**Mr. Speaker:** All that I say is for the benefit of the Members in the House here if any hon. Minister knows, he will certainly get up. There is no good my insisting upon every Minister. All hon. Ministers are jointly interested in giving as much information as possible. Let not every small suggestion I make be treated as a ruling and a point of order raised on that matter. We want as far as possible to give hon. Members any information available. If the Minister does not give, he need not do so.

### युद्ध-सामग्री कारखाना

\*२००७. श्रीमती अनुसुयाबाई बोरकर : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि मध्य भारत के भंडारा जिले के कबडसी ग्राम में प्रस्तावित युद्धसामग्री कारखाने की स्थापना में विलम्ब क्यों किया जा रहा है ?

प्रतिरक्षा संगठन मंत्री (श्री त्यागी) : प्रस्तावित योजना के स्थान और उसके आरम्भ होने की तिथि के बारे में अन्तिम निर्णय शीघ्र ही किये जाने की आशा है। यह निर्णय पहले इस कारण नहीं किया जा सका कि इस योजना में कई विज्ञान-सम्बन्धी मामलों पर विचार किया जाना आवश्यक था।

श्रीमती अनुसुयाबाई बोरकर : क्या मैं जान सकती हूँ कि इस जगह का सर्वे हो चुका है ?

श्री त्यागी : सर्वे की आज्ञा जारी कर दी गई है और जो स्थान चुना गया है, उस का सर्वे हो रहा होगा।

श्रीमती अ० काले : कितने दिन से यह प्रश्न विचाराधीन है और कितने दिन तक और विचाराधीन रहेगा ?

श्री त्यागी : चूंकि यह एक नई फैक्ट्री का खोलने का प्रश्न है इस लिये इस सम्बन्ध में रुपये पैसे का प्रबन्ध करने में और कौन कौन सी मशीनें आदि कहा से मिल सकती हैं, इस का प्रबन्ध करने में काफी देर लगेगी।

**श्री जॉर्जडे :** क्या मैं जान सकता हूँ कि इस तोपखाने का कारखाना खोलने के लिये क्या सरकार ने यह भी आवश्यक समझा कि जबलपुर से गोंदिया तक छोटी लाइन को बड़ा बनाया जाय और क्या कोई अंडरग्राउंड लाइन बनाने की भी योजना है ?

**श्री त्यागी :** लाइन बनाने की बाबत तो मुझे कोई सूचना नहीं है, परन्तु जो स्थान इस कारखाने के लिये छाँटा गया है वह सब तरह से उपयुक्त है। लेकिन यह तोपखाने का कारखाना नहीं है, यह युद्ध सामग्री तैयार करने का कारखाना है।

**Shri U. M. Trivedi:** May I know if those hands who are being retrenched from Ichapur Rifle Factory will be absorbed in this new ordnance factory which is being opened in Madhya Pradesh ?

**Shri Tyagi:** This factory might take a year or two or more, and therefore there is no possibility of giving alternative accommodation or employment to the surplus personnel of Ichapur factory at present.

**श्रीमती अ० काले :** क्या मैं जान सकती हूँ कि जो इस फैक्ट्री को बनाने वाले हैं उन्होंने यह तय कर लिया है कि यह फैक्ट्री भंडारा डिस्ट्रिक्ट में ही रहेगी या किसी और जगह ?

**श्री त्यागी :** अभी तक तो भंडारा के बाबत ही हमारा विचार है, और उसी के सम्बन्ध में नाप तोल की गई है।

#### Natural Gas in Assam

\*2008. **Shri K. P. Tripathi:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether natural gas has been found in Assam; and

(b) whether a gas turbine generator is likely to be set up there ?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) Various proposals for the utilisation of the surplus gas are being studied and it is probable that a power plant will be set up also.

**Shri K. P. Tripathi:** How much gas is estimated to be available in the area and how long is it likely to last ?

**Shri K. D. Malaviya:** According to our present estimates, proven gas reserves are about 30 million c. ft. per day, that is the capacity of production is 30 million c. ft. per day.

**Shri K. P. Tripathi:** Has any estimate been made as to what will be the cost of electricity generated by this and how it compares with the other type of electricity generated in the area, namely the thermal one ?

**Shri K. D. Malaviya:** No, Sir. No such estimates have yet been made.

**Shri K. P. Tripathi:** When is this plant likely to be set up ? Is it to be set up during the Second Five Year Plan or later ?

**Shri K. D. Malaviya:** All these proposals are being examined. A meeting of the representatives of the Assam Government and connected Ministries was held here in Delhi. All these proposals were examined. There is more than one proposal. As soon as some specific recommendation is made by the Assam Government, that will be again considered and a decision taken.

**Shri K. P. Tripathi:** What would be the company to which this would be given — the existing Burmah-Shell company or some other company would be entrusted with this work ?

**Shri K. D. Malaviya:** The utilisation of gas will be considered independently of whichever party is exploiting the oil. It has nothing to do with the utilisation of the oil there. All that question stands on a different footing.

#### Rehabilitation Finance Administration

\*2009. **Shri H. N. Mukerjee:** Will the Minister of **Finance** be pleased to state:

(a) whether his attention has been drawn towards representations, particularly from Assam, calling for relaxation of the terms and conditions as at present laid down for loans under the Rehabilitation Finance Administration Act, 1948; and

(b) whether any steps are contemplated in the matter ?

**Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** (a) and (b). Representations were received from Assam requesting relaxation in terms and conditions of loans etc., by the Rehabilitation Finance Administration. The Administration has considered the representation but no particular action was considered necessary or possible.